

o A 1737/94

(3)

29.3.2001 Hon. Mr. Justice R. R. K. Thakur, VC
Hon. Mr. S. Biswas, A.M.

We have heard Shri Anupam Shukla learned Counsel for the applicant and Ms. Sadhna Srivastava learned Counsel for the respondents. Learned Counsel for the applicant has submitted that the OA has ^{been} rendered infructuous.

The OA is dismissed as infructuous. No order as to costs.

GA
A.M.

VC

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